#### **ORIGINAL IN HINDI**

## **GOVERNMENT OF INDIA**

# MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

## LOK SABHA UNSTARRED QUESTION NO.3390 TO BE ANSWERED ON 23<sup>RD</sup> MARCH, 2022

### **FOOD GRAINS IN JHARKHAND**

#### **†3390. SHRIMATI GEETA KORA:**

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

(a) the details of the food grains sent by the Government to Jharkhand during the last three years;

(b) the rate at which the food grains is given to the State Government;

(c) whether the Government proposes to increase the quantity of food grains being sent keeping in view the special situation of Jharkhand; and

(d) if so, the details thereof?

#### ANSWER

# MINISTER OF STATE FOR MINISTRY OF RURAL DEVELOPMENT AND CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (SADHVI NIRANJAN JYOTI)

(a): The details of allocation of foodgrains to Jharkhand during the last three years under Targeted Public Distribution System (TPDS)/ National Food Security Act (NFSA), 2013 and Pradhan Mantri Garib Kalyan Anna Yojna (PMGKAY) is as under:

			(Figures in LMT)
Year	Foodgrains	Allocation under NFSA	Allocation under PMGKAY
2019-20	Rice	15.42	-
	Wheat	1.97	-
	Total	17.39	-
2020-21	Rice	15.42	9.80
	Wheat	1.97	0.75
	Total	17.39	10.55
2021-22	Rice	10.35	8.71
	Wheat	6.90	5.80
	Total	17.25	14.51

.....2/-

(b): Under the Act, the foodgrains are allocated to States/UTs at highly subsidized prices of Rs.3/2/1 per kilogram for rice/ wheat/ coarse grains respectively. Under PMGKAY, the foodgrains are allocated free of cost.

(c) & (d): Foodgrains under the NFSA Act/PMGKAY are allocated/ revised on the basis of number of households/ beneficiaries under Antyodaya Anna Yojana and Priority Category reported by the State Government within the ceiling of beneficiaries determined for the State, availability of their details in public domain and their foodgrains entitlement under the NFSA Act. On the basis of identification of beneficiaries reported by the State Government of Jharkhand, 1.41 LMT of foodgrains for 2.64 crore persons is being allocated to the State Government, per month. At present, no proposal for revision in allocation of foodgrains under the Act for the State of Jharkhand is under consideration of the Government.

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